

**ORISSA HIGH COURT****FILING REPORT AS ON :12/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	ARBP/000046/2023	SANJEEV GANGADEV VS INDIAN OIL CORPORATION LTD.	KOUSIK ANANDA GURU VS	// ( //
2	BLAPL/0007733/2023	ARMAN KHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh ) Spl/0000055/2023
3	BLAPL/0007734/2023	TUNA DEEP VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	DHAMA /160 /2022 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000040/2023
4	BLAPL/0007735/2023	GOVINDA KIRSANI @ GOBINDA KRISANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /27 /2021 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000035/2021
5	BLAPL/0007736/2023	RAJENDRA SAMAREADY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NANDAPUR /89 /2018 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000041/2018
6	BLAPL/0007737/2023	DINABANDHU MOHAPATRA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BASTA /410 /2019 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) ST/0000019/2021
7	BLAPL/0007738/2023	SK. SACHIN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	KISSANNAGAR PS /143 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0002060/2022
8	BLAPL/0007739/2023	LALTU SK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARIPADA TOWN /104 /2019 A.D.J.,BARIPADA(Mayurbhanj) ST/0000139/2019
9	BLAPL/0007740/2023	SUMANTA MAHARANA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /224 /2022 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000013/2022
10	BLAPL/0007741/2023	JOGINDRA PING VS STATE OF ODISHA	DAMODAR PANDE VS	GOVINDPUR /153 /2017 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000289/2020
11	BLAPL/0007742/2023	MUKESH PAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /80 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000195/2023

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12	BLAPL/0007743/2023	ANUPAL RAJA RAO @ ANPAL RAJA RAO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000037/2023
13	BLAPL/0007744/2023	HARISH JAISWAL VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	JHARSUGUDA /348 /2017 A.D.J.,JHARSUGUDA(Jharsuguda ) ST/0000092/2017
14	BLAPL/0007745/2023	MD. SAHID AFRIDI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /21 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000040/2023
15	BLAPL/0007746/2023	MD. SAHID AFRIDI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /15 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000047/2023
16	BLAPL/0007747/2023	MD. SAHID AFRIDI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /14 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000046/2023
17	BLAPL/0007748/2023	MD. SAHID AFRIDI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /32 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000080/2023
18	BLAPL/0007749/2023	MILAN @ MAHAMMAD SAKIBULLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SALIPUR /129 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000048/2023
19	BLAPL/0007750/2023	LINGARAJ KHURA @ DURGA @ LINGARAJ KURA VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTU /84 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000144/2023
20	BLAPL/0007751/2023	SANTANU DAS @ DOZAR VS STATE OF ODISHA	S.S.RAY (2) VS	BHUBANESWAR G.R.P.S. /70 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000303/2023
21	BLAPL/0007752/2023	ASHISH KUMAR JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAYAPALLI P.S. /124 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000273/2023
22	BLAPL/0007753/2023	SUBASH MALLIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /153 /2023 ( ) //
23	BLAPL/0007754/2023	DEBASISH PANDA	MANAS KUMAR CHAND	GOSANINUAGAM /3 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007755/2023	CHARLS NAYAK @ NAIK	BHABANI SHANKAR DASPARIDA	CUTTACK VIGILANCE /6 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
25	BLAPL/0007756/2023	HIMANSU SAHU	PRABHAT KUMAR DAS	BALICHANDRAPUR /4 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007757/2023	PRADEEP BEHERA	LALITENDU BHUYAN	GHASIPURA /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007758/2023	SAHID HUSSAIN	SARAT KUMAR JENA	DUNGURIPALI /52 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007759/2023	RATNAKARA BEHERA	BASUDEV PUJARI	CHANDRAPUR /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007760/2023	RAJA @ SATYA NARAYAN DALAI	DAMODAR PANDE	KHAPRAKHOL /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007761/2023	PRAKASH MALLICK	SAROJ KUMAR PADHI	PIPLI /139 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007762/2023	RAJA @ SATYA NARAYAN DALAI	DAMODAR PANDE	DEOGARH /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007763/2023	SAIRENDRI BEHERA	SATYA RANJAN MULIA	PURUSHOTTAMPUR /448 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007764/2023	ABID KHAN	SATYABRATA PANDA	GHANTAPADA /43 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007765/2023	SANTOSH PREMNATH DHAWELE	SATYABRATA PANDA	PADAMPUR /67 /2022
		VS	VS	()

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35	BLAPL/0007766/2023	STATE OF ODISHA PRASANTA KUMAR RAUTA VS	ASHOK DAS VS	// PURUNAKATAK /55 /2023 ()
36	BLAPL/0007767/2023	STATE OF ODISHA KESHAB PALEI VS	SUJIT KUMAR PATNAIK VS	// TANGI (KHURDA) /431 /2023 ()
37	BLAPL/0007768/2023	STATE OF ODISHA ANKUSH SINGH VS	GIRIJA SANKAR NAYAK VS	// EOW,BHUBANESWAR /22 /2022 ()
38	BLAPL/0007769/2023	STATE OF ODISHA MANASH PRADHAN @ MANAS PRADHAN VS	AMITAV TRIPATHY VS	// KHANDAPARA /261 /2022 ()
39	BLAPL/0007770/2023	STATE OF ODISHA BHIKARI SWAIN VS	SANTOSH KUMAR MAHANTY VS	// BADAGADA /228 /2023 ()
40	BLAPL/0007771/2023	STATE OF ODISHA JAYABRATA DEY VS	SOURAV TIBREWAL VS	// SAMBALPUR TOWN /125 /2023 ()
41	BLAPL/0007772/2023	STATE OF ODISHA NANDA @ CHARAN PARIDA VS	BIGYAN KUMAR SHARMA VS	// BAIDESWAR /47 /2012 ()
42	BLAPL/0007773/2023	STATE OF ODISHA DASA KHORA VS	PRASANTA KUMAR NANDA VS	// BOIPARIGUDA /76 /2023 ()
43	BLAPL/0007774/2023	STATE OF ODISHA RAM @ RAMA CHANDRA NAYAK VS	ASHOK JENA VS	// BADACHANA /93 /2023 ()
44	BLAPL/0007775/2023	STATE OF ODISHA SUMI @ SUMITRA MOHANTY VS	AMITAV TRIPATHY VS	// MANCHESWAR P.S. /68 /2023 ()
45	BLAPL/0007776/2023	STATE OF ODISHA LINGARAJ DIGAL VS	AMULYA RATNA PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0007777/2023	GOBINDA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /227 /2023 () //
47	BLAPL/0007778/2023	AKASH KU. BEHERA VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	BALANGA /71 /2023 () //
48	BLAPL/0007779/2023	RAMESH NAYAK VS STATE OF ODISHA	BINAPANI PRADHAN VS	TUMUDIBANDHA /98 /2022 () //
49	BLAPL/0007780/2023	DEEPAK KUMAR JAIN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DEOGARH /28 /2020 () //
50	BLAPL/0007781/2023	JITENDRA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /75 /2020 () //
51	BLAPL/0007782/2023	PRAMOD DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
52	BLAPL/0007783/2023	SATYAJIT SAMAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //
53	BLAPL/0007784/2023	NILA @ NILADRI PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /15 /2023 () //
54	BLAPL/0007785/2023	JAYA @ JAYADEV BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NAYAPALLI P.S. /22 /2022 () //
55	BLAPL/0007786/2023	JUGAL NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ITAMATI /129 /2023 () //
56	BLAPL/0007787/2023	GAJAPATI RANA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TARBHA /32 /2018 () //
57	BLAPL/0007788/2023	PASU @ PRASANTA PALEI	PRAMOD CHANDRA SEJPADA	CHANDAPUR /136 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007789/2023	SUDAM CHARAN SINGH	RAMESH CHANDRA MAHARANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007790/2023	JITENDRA SABAR	PRASANNA KUMAR MISHRA	RAMANAGUDA /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007791/2023	BABULI MANDAL	AKSHAYA KUMAR SAHOO	BARKOTE /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007792/2023	KRUSHNA CHANDRA SWAIN	S.S.RAY (2)	BHUBANESWAR G.R.P.S. /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007793/2023	BENU KANDPAN	SUDHIR KUMAR PATNAIK	GOLAMUNDA /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007794/2023	PRAKASH KUMAR MOHAPATRA	BIBHU PRASAD DAS	EOW,BHUBANESWAR /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007795/2023	RAKA @ RAKESH KUMAR KHUNTIA	BALAKRUSHNA RAY	PURI TOWN /144 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007796/2023	SUBASH BEHERA	GYANA RANJAN DHAL	LAXMISAGAR P.S. /223 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007797/2023	KHIROD KUMAR SAHU @ SAHOO	GYANA RANJAN DHAL	LAXMISAGAR P.S. /223 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007798/2023	BRUNDABAN DAS @ KALIA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /339 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007799/2023	KITU RAULA	TAPAS KUMAR ACHARYA	CHATRAPUR /210 /2019
		VS	VS	()

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69	BLAPL/0007800/2023	STATE OF ODISHA BISWAJIT PANDA @ SIPPU VS	U.C.MISHRA VS	// MANGALPUR /170 /2023 ()
70	BLAPL/0007801/2023	STATE OF ODISHA BIJENDRA SINGH VS	SHYAM MANOHAR VS	// CHITRAKONDA /62 /2022 ()
71	CMAPL/0000486/2023	STATE OF ODISHA SHIVADATTA TRIPATHY VS	KALPANA NAYAK VS	// // ()
72	CMAPL/0000487/2023	STATE OF ODISHA INDRAMANI BEHERA VS	ADV. VS	// // ()
73	CMAPL/0000488/2023	CHAMPA DEI COMMISSIONER,CENTRAL EXCISE, SERVICE TAX AND CUSTOMS VS	DEBASIS CHANDRA MOHANTY, SR.S.C. VS	// // ()
74	CMAPL/0000489/2023	M/S.WESTERN BITUMEN INDUSTRIES PVT. LTD. CHAIRMAN CUM M.D., O.S.R.T.C. LTD. VS	AMITAV TRIPATHY VS	// // ()
75	CMAPL/0000490/2023	GANDHI PRADHAN BIJAY SWAIN VS	KODANDA BHUYAN VS	// // ()
76	CMP/0000758/2023	STATE OF ODISHA TAPAN KUMAR BEHURIA VS	SATRUGHNA DASH (A) VS	// // ()
77	CMP/0000759/2023	SUKANTA KUMAR SAHU SABITA CHHOTRAY VS	BIPLABA P.B. BAHALI VS	// // ()
78	CMP/0000760/2023	HIMANSU SEKHAR CHHOTRAY LINGARAJ NAIK VS	PRASANT KUMAR KHUNTIA VS	// // ()
79	CMP/0000761/2023	MINATI NAIK TUKUNI PATRA VS	DESHA RANJAN RATH VS	// // ()
		GAGAN BIHARI MOHANTY		//

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80	CMP/0000762/2023	SRIKANTA KISHORE BAL VS KANCHANLATA JENA	MAMATA MISHRA VS	// 0 //
81	CONTC/0004674/2023	KANAKLATA JENA VS SURESH KUMAR VASHISHTH, PRINCIPAL SECY., FISHERIES AND ANIMAL HUSBANDRY DEPT.	ADV VS	// 0 //
82	CONTC/0004675/2023	KALYANI PATTNAIK VS ABHAY KUMAR NAYAK, REGISTRAR, UTKAL UNIVERSITY, BBSR	ADV. VS	// 0 //
83	CONTC/0004676/2023	MANJU BEHERA VS ASWATHY, IAS	ADV. VS	// 0 //
84	CONTC/0004677/2023	RAGHUNATH PATRA VS ANU GARG, IAS	ADV. VS	// 0 //
85	CONTC/0004678/2023	RAGHUNATH PATRA VS MANAS RANJAN DASH, EXECUTIVE ENGINEER, MINOR IRRIGATION DIVISION, MAYURBHANJ	ADV. VS	// 0 //
86	CONTC/0004679/2023	BIPIN BIHARI MISHRA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M. DEPT., BBSR	ADV. VS	// 0 //
87	CONTC/0004680/2023	SRINIBASH BADAJENA VS NRUSINGH CH. SWAIN, OAS	ADV. VS	// 0 //
88	CONTC/0004681/2023	SRIKANTA KUMAR BEHERA VS ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION, SECRETARIAT BUILDING, BBSR	ADV. VS	// 0 //
89	CONTC/0004682/2023	SUDARSHAN BARIK VS ARAVIND AGRAWAL, SECY., HIGHER EDUCATION DEPT.	ADV VS	// 0 //
90	CONTC/0004683/2023	NARAYAN CHANDRA DAS VS ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION, SECRETARIAT BUILDING, BBSR	ADV. VS	// 0 //
91	CONTC/0004684/2023	RAJASHREE PANDA	ADV	//



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		VS	VS	0
92	CONTC/0004685/2023	ARAVIND AGRAWAL, SECY., HIGHER EDUCATION DEPT. NRUSINGHA CHARAN BEHERA	ADV.	//
		VS	VS	0
93	CONTC/0004686/2023	ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION, SECRETARIAT BUILDING, BBSR KHULANA JENA	ADV	//
		VS	VS	0
94	CONTC/0004687/2023	ARAVIND AGRAWAL, SECY., HIGHER EDUCATION DEPT. JASHODA NAYAK	ADV.	//
		VS	VS	0
95	CONTC/0004688/2023	ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION, SECRETARIAT BUILDING, BBSR LAXMIDHAR BEHERA	ADV	//
		VS	VS	0
96	CONTC/0004689/2023	NABAKRISHNA JENA, O.A.S. MANOJ KUMAR PARIDA	SUSANTA MOHAPATRA	//
		VS	VS	0
97	CONTC/0004690/2023	SUSANTA KUMAR DASH, IAS RANJEET RANJAN BEHERA	SAIBRATA RATH	//
		VS	VS	0
98	CONTC/0004691/2023	NRUSINGH CHARAN BHOL, I.P.S. RATNAKAR DHANGADA MAJHI	ALOK KUMAR DAS	//
		VS	VS	0
99	CONTC/0004692/2023	SATYABRATA SAHU, SECY., REVENUE AND DM MANORANJAN SWAIN	ADV	//
		VS	VS	0
100	CONTC/0004693/2023	DEORANJAN KUMAR SINGH, PRINCIPAL SECY., HOME DEPT., ODISHA, BBSR. BIPIN BIHARI MOHANTY	ADV.	//
		VS	VS	0
101	CONTC/0004694/2023	BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDU. SK SAHEBJAN	ADV.	//
		VS	VS	0
102	CONTC/0004695/2023	RANJANA CHOPRA, IAS SMRUTIREKHA MOHANTY	ADV.	//
		VS	VS	0

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		S ASWOSTI, IAS		//
103	CONTC/0004696/2023	PRATIMA PRAVA DASH	ADV	//
		VS	VS	()
		SATYABRATA SAHU, I.A.S.		//
104	CONTC/0004697/2023	JYOTIRANJAN SAHOO	ADV	//
		VS	VS	()
		BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE		//
105	CONTC/0004698/2023	UMAKANTA MOHANTY	ADV.	//
		VS	VS	()
		ARUN KUMAR MISHRA, I.F.S.		//
106	CONTC/0004699/2023	BIJAY KUMAR PARAMANIK	ADV	//
		VS	VS	()
		SUSHIL KUMAR LOHANI, I.A.S.		//
107	CONTC/0004700/2023	PRAMOD KUMAR DAS	ADV	//
		VS	VS	()
		SATYABRATA SAHU, I.A.S.		//
108	CONTC/0004701/2023	SUJATA ROUT	ADV.	//
		VS	VS	()
		ASWATHY S., I.A.S.		//
109	CONTC/0004702/2023	PRASANTA KUMAR SWAIN	ADV	//
		VS	VS	()
		NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.		//
110	CONTC/0004703/2023	SNEHASNIGDHA MANOSINHA PANDA	ADV	//
		VS	VS	()
		SR.ASSISTANT GENERAL MANAGER (H.R.), MANAPPURAM FINANCE LTD.		//
111	CONTC/0004704/2023	HITANSU SEKHAR KUDEI	ADV.	//
		VS	VS	()
		PRAFULLA KUMAR NANDA, C.D.M. AND P.H.O., MALKANGIRI		//
112	CONTR/0000035/2023	ASWINI KUMAR DASH		/ /0
		VS	VS	()
		PRAKASH KUMAR KARNA, I.I.C. TOWN P.S. SAMBALPUR		//
113	CRLA/0000755/2023	NIMAI PRADHAN	PRIYA RANJAN SINGH	BALIMI /39 /1999
		VS	VS	()
		STATE OF ODISHA		//

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114	CRLA/0000756/2023	MAHAMMAD TAJ @ KUNDURU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /122 /2023 () //
115	CRLA/0000757/2023	HIROD CHETTY VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	DAMANJODI /19 /2020 () //
116	CRLMA/0000245/2023	SUDHANSU PANDA VS STATE OF ODISHA	ADV VS	DERABIS /189 /2022 () //
117	CRLMA/0000246/2023	SANGRAM KESHARIMOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	/185 /2022 () //
118	CRLMC/0003003/2023	KAILASH PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /201 /2018 () //
119	CRLMC/0003004/2023	GANESH PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /201 /2018 () //
120	CRLMC/0003005/2023	PRASAN KUMAR MOHANTY @ P.K.JENA VS STATE OF ODISHA	APARESH BHOI VS	CRRI /26 /2022 () //
121	CRLMC/0003006/2023	LAXMIDHAR SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHAIRA /141 /2019 () //
122	CRLMC/0003007/2023	JASASWINI MOHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /64 /2022 () //
123	CRLMC/0003008/2023	RANJIT KUMAR RATH VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /41 /2020 () //
124	CRLMC/0003009/2023	NAGA VARUJAGANADHA RAO @ N.V.JAGANNATH VS ASST. DIRECTOR (PMLA), E.D., BBSR	SIDHESWAR MOHANTY VS	/ /0 () //
125	CRLMC/0003010/2023	ANADI SWAIN	BIBHU PRASAD MOHANTY	PIPLI /217 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMC/0003011/2023	STATE OF ODISHA SUSANTA KUMAR SAHOO	MANAS KUMAR CHAND	// MAHILA (BERHAMPUR) /101 /2019
		VS	VS	()
127	CRLMC/0003012/2023	STATE OF ODISHA BASANTA KUJUR @ BASANT KUJUR	ABHAS MOHANTY	// BARGARH /284 /2015
		VS	VS	()
128	CRLMC/0003013/2023	STATE OF ODISHA SHIV KUMAR KYAL	PRATIK DASH	// PURIGHAT /222 /2022
		VS	VS	()
129	CRLMC/0003014/2023	STATE OF ODISHA RANJULATA PRADHAN	DIPTI RANJAN MOHAPATRA	// / /0
		VS	VS	()
130	CRLMC/0003015/2023	STATE OF ODISHA MADHA @ SATYARANJAN MOHAPATRA	JAYANTA KUMAR MAJHI	// Bamapada (Industrial Area) /8 /2008
		VS	VS	()
131	CRLMC/0003016/2023	STATE OF ODISHA MITHUN JENA	JAYANTA KUMAR MAJHI	// CHANDIPUR /88 /2013
		VS	VS	()
132	CRLMC/0003017/2023	STATE OF ODISHA PRASANTA MANDANGI	RAJIB RATH	// CHANDILI /95 /2019
		VS	VS	()
133	CRLMC/0003018/2023	STATE OF ODISHA RABINDRANATH ROUT	ABINASH NAYAK	// KHAIRA /236 /2018
		VS	VS	()
134	CRLMC/0003019/2023	STATE OF ODISHA LAJABANTI PRADHAN	AMITAV TRIPATHY	// NAYAGARH /151 /2021
		VS	VS	()
135	CRLMC/0003020/2023	STATE OF ODISHA SANJAY NAIK	PANCHANAN PANIGRAHI	// / /0
		VS	VS	()
136	CRLMC/0003021/2023	STATE OF ODISHA NARAYANA NAYAK	SISIR DAS	// RAMACHANDRAPUR /104 /2018
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003022/2023	STATE OF ODISHA AMIN SAHA @ SAYEED AMIN @ MUNA VS	SK. KALIM UDDIN VS	// GOP /191 /2023 ()
138	CRLMC/0003023/2023	STATE OF ODISHA GITANJALI BEHERA VS	PRAVASH CHANDRA JENA VS	// / /0 ()
139	CRLMC/0003024/2023	STATE OF ODISHA NITYANANDA BISOI VS	SATYA NARAYAN MISHRA 4 VS	// LANJIGARH /21 /2012 ()
140	CRLMC/0003025/2023	STATE OF ODISHA TINTU KUMAR NAHAK VS	PRAVASH CHANDRA JENA VS	// / /0 ()
141	CRLMC/0003026/2023	STATE OF ODISHA AKASH KUMAR BEHERA VS	BIDYADHAR MANSINGH VS	// BALANGA /71 /2023 ()
142	CRLMC/0003027/2023	STATE OF ODISHA PRASANNA KUMAR SAHU VS	SUSANTA KUMAR BARAL VS	// / /0 ()
143	CRLMC/0003028/2023	STATE OF ODISHA DR. PRADEEP KUMAR RATH VS	AMIT PRASAD BOSE VS	// / /0 ()
144	CRLMC/0003029/2023	SUSMITA MISHRA LAXMIDHAR PATRA VS	BHOJARAJ SETH VS	// KAPTIPADA /91 /2019 ()
145	CRLMP/0001367/2023	STATE OF ODISHA BASANTA PRADHAN VS	APARESH BHOI VS	// / /0 ()
146	CRLMP/0001368/2023	STATE OF ODISHA CHINMAYA KUMAR RATH VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	CRLMP/0001369/2023	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001370/2023	PANCHANAN RANA VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0 () //
149	CRLMP/0001371/2023	BANAMALI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
150	CRLMP/0001372/2023	PUSPALATA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 () //
151	CRLMP/0001373/2023	SUSAMA HOTA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	//0 () //
152	CRLMP/0001374/2023	MANORAMA PARIDA VS SUPERINTENDENT OF POLICE, BHADRAK	KALPANA NAYAK VS	//0 () //
153	CRLMP/0001375/2023	GAJALAXMI DAS VS DIRECTOR GENERAL OF POLICE, CUTTACK	NIKUNJA KUMAR ROUT VS	//0 () //
154	CRLMP/0001376/2023	SNEHANJALI HOTTA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	//0 () //
155	CRLMP/0001377/2023	NARAYAN BARIK VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	//0 () //
156	CRLREV/0000357/2023	SAMGRAM KESHARI BEHERA VS SAUDAMINI LENKA	KARUNA KAR NAYAK VS	//0 () //
157	CRLREV/0000358/2023	SANGRAM KESHARI BEHERA VS DAMBARUDHAR SWAIN	KARUNA KAR NAYAK VS	//0 () //
158	CRLREV/0000359/2023	BISWAJIT MAHANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /234 /2020 () //
159	CRLREV/0000360/2023	STATE OF ODISHA	DILIP KUMAR MISHRA, A.G.A.	SPL.TASK FORCE /29 /2021

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**FILING REPORT AS ON :12/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	EXP/0000003/2023	BRUNDABAN PANDI AMARA KUMAR BEHERA	DIGAMBARA MISHRA	//
		VS	VS	()
161	FAO/0000309/2023	STATE OF ODISHA KABITA SAMAL	SATYABAN SAHOO	//
		VS	VS	()
162	FAO/0000310/2023	UNION OF INDIA SUMATI BISWAL	SATYABAN SAHOO	//
		VS	VS	()
163	FAO/0000311/2023	UNION OF INDIA SUGU KAUSHALYA REDDY	SATYABAN SAHOO	//
		VS	VS	()
164	FAO/0000312/2023	UNION OF INDIA PRANATI DAS	SAMEER KUMAR DAS	//
		VS	VS	()
165	MACA/0000685/2023	STATE OF ODISHA NATIONAL INSURANCE CO.LTD.	BIJOY DASMOHAPATRA	//
		VS	VS	()
166	MACA/0000686/2023	SATYABATI MEHER SUBASH CHANDRA SAHU	PRASANNA KUMAR MISHRA	//
		VS	VS	()
167	RPFAM/0000211/2023	KABI CHANDRA PARIDA G. KAMAL KUMAR	GYANALOKA MOHANTY	//
		VS	VS	()
168	RPFAM/0000212/2023	D.V. CHANDRIKA VADAMUDDALA RAJA	PRASANTA KUMAR NANDA	//
		VS	VS	()
169	RSA/0000291/2023	SEVITI PADMAVATI KRUSHNA CHANDRA NAYAK	G.P DUTTA	//
		VS	VS	()
170	RSA/0000292/2023	LAXMIKANTA PADHI GADADHAR ROUT	CHANDRAKANTA NAYAK	//
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	RSA/0000293/2023	BISWANATH PATRA TARANALA RABI KUMAR PATRA VS	S.S.RAO, (SR.ADV.) VS	// // 0
172	TRP(C)/0000226/2023	SANJAY KUMAR NAYAK SUCHISMITA PATTNAIK VS	SAMBIT SAMAL VS	// // 0
173	WA/0001542/2023	NIRNIMESH PATTNAIK STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
174	WA/0001543/2023	BIPIN BIHARI ROUT STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
175	WA/0001544/2023	RABI NARAYAN BEHERA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
176	WA/0001545/2023	PADMALOCHAN SAHOO STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
177	WA/0001546/2023	SUBASH CHANDRA MUDULI STATE OF ODISHA VS	SATYA SUNDAR KANUNGO, A.G.A. VS	// // 0
178	WA/0001547/2023	AMIYA CHANDRA SABAT STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
179	WA/0001548/2023	BIJAYALAXMI SATPATHY STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	// // 0
180	WA/0001549/2023	PITAMBAR TRIPATHY STATE OF ODISHA VS	SATYA SUNDAR KANUNGO,A.G.A VS	// // 0
181	WA/0001550/2023	PRAKASH CHANDRA RATH STATE OF ODISHA VS PRADYUMNA KUMAR SAHU	RABINARAYAN MISHRA,A.G.A VS	// // 0 //



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182	WP(C)/0021839/2023	SURENDRA PRASAD NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
183	WP(C)/0021840/2023	JENAMANI PRASANT KUMAR RAY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
184	WP(C)/0021841/2023	PROF (DR.) SANJIV MITTAL VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
185	WP(C)/0021842/2023	RAJGANGPUR BAR ASSOCIATION, SUNDERGARH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
186	WP(C)/0021843/2023	SUDHANSU SEKHAR PARIDA VS OFFICE OF THE HONOURABLE LOKAYUKTA, ODISHA	DIPANKAR ACHARYA VS	// 0 //
187	WP(C)/0021844/2023	DILLIP KUMAR SWAIN VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
188	WP(C)/0021845/2023	DEBENDRA KUMAR KHATUA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
189	WP(C)/0021846/2023	MINA KUMARI PADHI VS UTKAL GRAMYA BANK, BOLANGIR	BIMBISAR DASH VS	// 0 //
190	WP(C)/0021847/2023	MRUTYUNJAY BISWAL VS SARMISTHA BEHERA	BISHNU PRASAD PRADHAN VS	// 0 //
191	WP(C)/0021848/2023	BASANTA KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
192	WP(C)/0021849/2023	ASHOK KUMAR MAHAPATRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
193	WP(C)/0021850/2023	DILLIP KUMAR DALEI	PRASANNA KUMAR SAHOO	//

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**FILING REPORT AS ON :12/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0021851/2023	JAI DURGA TRANSPORT, KHORDHA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0021852/2023	RAJENDRA PRASAD BISWAL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0021853/2023	PUNI MEHER	BIBEKANANDA BHUYAN	//
		VS	VS	0
		BIMALA GURU		//
197	WP(C)/0021854/2023	DHIRENDRA PAIKRAY	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0021855/2023	BIBHUTI BHUSAN MALLIK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0021856/2023	BHRAMARABARA MEHER	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0021857/2023	KSHAMANIDHI SAMAL	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0021858/2023	SATYAJIT DASH	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//
202	WP(C)/0021859/2023	NIMAI CHARAN PATEL	NIRANJAN SINGH (1)	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0021860/2023	NIRANJAN JENA	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//
204	WP(C)/0021861/2023	SANTANU MAHAKUR	SAHASRANSU SOURAV	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0021862/2023	STATE OF ODISHA PANCHU KATA VS	SUJAY SHANKER SINGHDEO VS	// // ()
206	WP(C)/0021863/2023	STATE OF ODISHA JITENDRA KUMAR DALAI VS	DIGAMBAR SETHI VS	// // ()
207	WP(C)/0021864/2023	STATE OF ODISHA SANTOSH KUMAR RAY VS	BAIDHAR SAHOO VS	// // ()
208	WP(C)/0021865/2023	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA M/S. AJAY INFRA AND CONSTRUCTION PVT. LTD., BPLANODRIA VS	CHANDRA NAYAK VS	// // ()
209	WP(C)/0021866/2023	STATE OF ODISHA RASMITA MOHARANA VS	ABHILASH MISHRA VS	// // ()
210	WP(C)/0021867/2023	STATE OF ODISHA SUSIL KUMAR BISWAL VS	BAIDHAR SAHOO VS	// // ()
211	WP(C)/0021868/2023	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA HARIBANDHU PADHAN VS	AMBIKA PRASAD RAY VS	// // ()
212	WP(C)/0021869/2023	PATUARI PADHAN BRAJARAJ SAI VS	ASHOK PAREEK VS	// // ()
213	WP(C)/0021870/2023	STATE OF ODISHA M/S. AJAY INFRA AND CONSTRUCTION PVT. LTD., BPLANODRIA VS	CHANDRA NAYAK VS	// // ()
214	WP(C)/0021871/2023	STATE OF ODISHA ISWAR CHANDRA SATPATHY VS	KOUSIK ANANDA GURU VS	// // ()
215	WP(C)/0021872/2023	CONSOLIDATION OFFICER CUM SUB COLLECTOR, BOUDH BIKRAM MOHANTY VS	BINAYA KUMAR MOHANTY VS	// // ()
		INDIAN BANK, BBSR		//

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216	WP(C)/0021873/2023	JYOTSHNAMAYEE SAMAL VS TAHASILDAR, DASHARATHPUR	BHABANI SANKAR DAS VS	// 0 //
217	WP(C)/0021874/2023	DASARATHA BARIK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
218	WP(C)/0021875/2023	SAHADEV BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
219	WP(C)/0021876/2023	BIKRAM KISHORE PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
220	WP(C)/0021877/2023	SUBAS CHANDRA MANSINGH VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
221	WP(C)/0021878/2023	KUNJA BIHARI BARIK VS STATE OF ODISHA	KESHAB CHANDRA KAR VS	// 0 //
222	WP(C)/0021879/2023	SURESH KUMAR MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
223	WP(C)/0021880/2023	RABINDRA NATH GIRI VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
224	WP(C)/0021881/2023	SK. SIRAJUDDIN VS COLLECTOR, JAJPUR	CHANDRAKANTA NAYAK VS	// 0 //
225	WP(C)/0021882/2023	SUBAS CHANDRA PANIGRAHI VS NITYANANDA PRADHAN	UPENDRA SAHU VS	// 0 //
226	WP(C)/0021883/2023	BIJOY KUMAR MOHAPATRA VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
227	WP(C)/0021884/2023	NANTA KATA	SUJAY SHANKER SINGHDEO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0021885/2023	PADMINI BIBHAR	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
229	WP(C)/0021886/2023	BADBUDU NAIK	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0021887/2023	TULSA ORAM	OMKAR DEVDAS	//
		VS	VS	0
		COLLECTOR AND DM, JHARSUGUDA		//
231	WP(C)/0021888/2023	JYOTIRMAYEE PANDA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0021889/2023	SACHIDANANDA NATH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0021890/2023	SUNIL ORAM	OMKAR DEVDAS	//
		VS	VS	0
		COLLECTOR AND DM, JHARSUGUDA		//
234	WP(C)/0021891/2023	CHITTARUPA MISHRA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0021892/2023	SANTOSH KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0021893/2023	TIKESWAR MEHER	ASHOK KUMAR MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0021894/2023	TUNA BARAL	OMKAR DEVDAS	//
		VS	VS	0
		COLLECTOR AND DM, JAGATSINGHPUR		//
238	WP(C)/0021895/2023	HRUSIKESH SAHU	SHARMISTHA SAMAL	//
		VS	VS	0

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239	WP(C)/0021896/2023	STATE OF ODISHA GOURI PRABHAB CHHATRA VS	ABHILASH MISHRA VS	// // 0
240	WP(C)/0021897/2023	STATE OF ODISHA LAKSHMAN ORAM VS	OMKAR DEVDAS VS	// // 0
241	WP(C)/0021898/2023	COLLECTOR AND DM, JHARSUGUDA DHABALESWAR MAHAKUR VS	ABHILASH MISHRA VS	// // 0
242	WP(C)/0021899/2023	STATE OF ODISHA DHARITRI GUPTA VS	TUSHAR KANTA NAYAK VS	// // 0
243	WP(C)/0021900/2023	STATE OF ODISHA ARJUN CHARAN MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
244	WP(C)/0021901/2023	STATE OF ODISHA BIRABAR PRADHAN VS	TUSHAR KANTA NAYAK VS	// // 0
245	WP(C)/0021902/2023	STATE OF ODISHA GURUNDIA LAMPCS, GURUNDIA VS	BIRAJA PRASANNA DAS VS	// // 0
246	WP(C)/0021903/2023	STATE OF ODISHA MRUTYUNJAY DANI VS	AUROVINDA MOHANTY VS	// // 0
247	WP(C)/0021904/2023	STATE OF ODISHA ARABINDA NATH MITRA VS	ASOK MOHANTY VS	// // 0
248	WP(C)/0021905/2023	STATE OF ODISHA SANJAY KUMAR PADHY VS	KARUNAKAR RATH VS	// // 0
249	WP(C)/0021906/2023	STATE OF ODISHA M/S. LAXMI EXPORTS, VISAKHAPATNAM VS STATE OF ODISHA	LALITENDU MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0021907/2023	JYOTIRMAYEE NATH VS STATE INFORMATION COMMNR., BBSR	PRAVAT KUMAR PANDA VS	// 0 //
251	WP(C)/0021908/2023	GAYATRI PANDA VS THE COLLECTOR, CUTTACK	RAMANATH ACHARYA VS	// 0 //
252	WP(C)/0021909/2023	STHITAPRAGYA BASTIA VS STATE OF ODISHA	SANDEEP PARIDA VS	// 0 //
253	WP(C)/0021910/2023	SAKUNTALA CHANDA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
254	WP(C)/0021911/2023	DINABANDHU DASH VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
255	WP(C)/0021912/2023	ODISHA RAJYA BIDYUT SRAMIK KARMACHARI SAMITHI VS STATE OF ODISHA	MOHAN BISHAR BISWAL VS	// 0 //
256	WP(C)/0021913/2023	BAYAMAN PANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
257	WP(C)/0021914/2023	SANJAY KUMAR PADHY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
258	WP(C)/0021915/2023	ASHOK KUMAR PATEL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
259	WP(C)/0021916/2023	RAMA CHANDRA GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
260	WP(C)/0021917/2023	ANITA MANJARI ROUT VS PRESIDENT, ORISSA ASSOCIATION THE BLIND, BBSR	NIRANJAN PANDA VS	// 0 //
261	WP(C)/0021918/2023	MANTU KUMAR SASMAL	SUSHANTA KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0021919/2023	RATAN KUMAR AGRAWAL	SIBAPRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0021920/2023	BIMALA PRASANNA ACHARYA	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021921/2023	BALARAM SAHU	SIDHARTHA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0021922/2023	JUBARAJ SAHU	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0021923/2023	GOBARDHAN BEHERA	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0021924/2023	NIRADA KUMAR SAHU	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0021925/2023	PURNA CHANDRA NAYAK	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0021926/2023	BALARAM SAHU	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0021927/2023	DIBAKAR MALLIK	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0021928/2023	SRIKANT KUMAR SAHOO	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0021929/2023	CHANCHALA BARIK	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0



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273	WP(C)/0021930/2023	UNION OF INDIA RAJENDRA KUMAR SAHU VS THE LABOUR COMMISSIONER, BBSR	RABINDRA KUMAR PATNAIK VS	// // 0 //
274	WP(C)/0021931/2023	NIRANJAN MOHANTY VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
275	WP(C)/0021932/2023	GOURANG CHARAN SAHOO VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
276	WP(C)/0021933/2023	AJIT KUMAR BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
277	WP(C)/0021934/2023	HIMANCHAL NAIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
278	WP(C)/0021935/2023	PABITRA KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
279	WP(C)/0021936/2023	SATYABHAMA DEI VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
280	WP(C)/0021937/2023	PRADEEPTA KUMAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
281	WP(C)/0021938/2023	JUBARAJ DHAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
282	WP(C)/0021939/2023	SUMITRA PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
283	WP(C)/0021940/2023	BHUBANESWAR KUANR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //

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284	WP(C)/0021941/2023	ANAND AGARWAL @ SINGHANIA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
285	WP(C)/0021942/2023	DHANESWARI BARLA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0021943/2023	PURUSOTTAM SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
287	WP(C)/0021944/2023	MD. YUNS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
288	WP(C)/0021945/2023	NILAMANI BAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	WP(C)/0021946/2023	ANANTA KISHORE SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
290	WP(C)/0021947/2023	SEK ABDUL MAJID VS THE COMMNR., COMMERCIAL TAX AND GST, ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
291	WP(C)/0021948/2023	ASHOK KUMAR SETHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0021949/2023	SK SAJID HOSSAIN VS THE COMMNR. COMMERCIAL TAX AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
293	WP(C)/0021950/2023	RUMA BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
294	WP(C)/0021951/2023	KSHYAMASAGAR KALLO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
295	WP(C)/0021952/2023	MAHENDRA RANBIDA	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0021953/2023	M/S GREEN INDIA INFRASTRUCTURE AND DEVELOPMENT	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		PRAGNYABATI LENKA		//
297	WP(C)/0021954/2023	GOPARANJAN KARALI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0021955/2023	JANHABI SAHU	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0021956/2023	DR. AMRITA PRADHAN	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0021957/2023	DAITARY MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0021958/2023	CHHABI MOHANTY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0021959/2023	PADAN NAIK	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0021960/2023	MARSELINA DUNG DUNG	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0021961/2023	RESHMA BEHERA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0021962/2023	AJAYA KUMAR SARANGI	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0021963/2023	MAHANTA SUKHRAM DAS	PADMA CHARAN KAR	//
		VS	VS	0

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307	WP(C)/0021964/2023	TAHASILDAR, KAKATPUR, PURI GADADHAR MANDAL VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// // 0 //
308	WP(C)/0021965/2023	NITYANANDA PATRA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
309	WP(C)/0021966/2023	BINAYA BHUSAN BIBHAR VS RASHMITA NAG	DIPTI RANJAN SWAIN VS	// 0 //
310	WP(C)/0021967/2023	JAMBESWAR MAHADEV BIJE, JAMARA VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
311	WP(C)/0021968/2023	GOLEKHA CHANDRA JENA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
312	WP(C)/0021969/2023	MAA PALASBUDHI ELECTRICAL AND CIVIL CONSTRUCTION, TAMPARA VS TPNODL, BALASORE	SUJEEN KUMAR SARANGI VS	// 0 //
313	WP(C)/0021970/2023	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
314	WP(C)/0021971/2023	UTTARA PIDIKA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
315	WP(C)/0021972/2023	BHARAT BHUSHAN PANDA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
316	WP(C)/0021973/2023	JITENDRA SETHI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
317	WP(C)/0021974/2023	SUDHANSUBALA NAYAK VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //

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318	WP(C)/0021975/2023	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
319	WP(C)/0021976/2023	KALU CHARAN BARAL VS PARADEEP PORT TRUST, JAGATSINGHPUR	NISHIKANTA MISHRA VS	// 0 //
320	WP(C)/0021977/2023	BHAGABAN KHADA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
321	WP(C)/0021978/2023	BIKASH KUMAR BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
322	WP(C)/0021979/2023	PRAFULLA HARIJAN VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
323	WP(C)/0021980/2023	ADITYA KUMAR SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
324	WP(C)/0021981/2023	RAMA KRISHNA SWAIN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
325	WP(C)/0021982/2023	GAURI PRASAD PANIGRAHI VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
326	WP(C)/0021983/2023	SANTOSH KUMAR GOPAL VS STATE OF ODISHA	SWADHIN KESHARI SINGH VS	// 0 //
327	WP(C)/0021984/2023	BHIMSEN SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
328	WP(C)/0021985/2023	KAMADEV JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
329	WP(C)/0021986/2023	HRUSHI KESH SWAIN	UPASANA BAL	//

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		VS	VS	0
		THE ADDL. STATE TAX OFFICER, CT AND GST, CUTTACK		//
330	WP(C)/0021987/2023	AMAR KUMAR MALLIK	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0021988/2023	PRAKASH KUMAR PANDA	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0021989/2023	KHAENU PRADHAN	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0021990/2023	BIMALA BEHURA	SIBA PRASAD SAHOO	//
		VS	VS	0
		THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR		//
334	WP(C)/0021991/2023	RABINDRA MALLIK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0021992/2023	DR. DEBI SHANKAR ACHARYA	DINESH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0021993/2023	MAHESWAR MALLIK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0021994/2023	ARATI SAHOO	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, BBSR		//
338	WP(C)/0021995/2023	RAMA KRUSHNA @ RAMA CHANDRA MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
339	WP(C)/0021996/2023	RAMESH CHANDRA MUKHI	KABIRAJ PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0021997/2023	KAMAL LOCHAN KHATUA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0

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341	WP(C)/0021998/2023	STATE OF ODISHA PARBATI GOUDU @ DALEI VS COLLECTOR, GANJAM	PRAVASH CHANDRA JENA VS	// // ()
342	WP(C)/0021999/2023	JALADHAR SINGH VS ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	SOUMYA MISHRA VS	// // ()
343	WP(C)/0022000/2023	DR. PRATIMA UPADHAYA VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// // ()
344	WP(C)/0022001/2023	M. DIVAKAR RAO VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// // ()
345	WP(C)/0022002/2023	SURENDRA PATRA VS MANAGING DIRECTOR, CANARA BANK, KARNATAK	PRAVASH CHANDRA JENA VS	// // ()
346	WP(C)/0022003/2023	SRI BILAMA THAKURANI AND OTHERS, JAGATSINGHPUR VS STATE OF ODISHA	BIHARI NARAYANA SATAPATHY (IN PERSON) VS	// // ()
347	WP(C)/0022004/2023	JANKIMANI BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // ()
348	WP(C)/0022005/2023	M/S. JAGANATHDHAM SUPER STRUCTURES PVT LTD VS THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD. BBSR	DRABINA KUMAR MISHRA VS	// // ()
349	WP(C)/0022006/2023	RAMESH CHANDRA PANDA VS KENDRAPARA MUNICIPAL CORPORATION, KENDRAPARA	PRATIK DASH VS	// // ()
350	WP(C)/0022007/2023	JAGDISH CHANDRA PATTNAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
351	WP(C)/0022008/2023	DAMODAR MOHANTY VS STATE OF ODISHA	SUNAKAR BARIK VS	// // ()

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352	WP(C)/0022009/2023	RAJIB LOCHAN SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
353	WP(C)/0022010/2023	BISHNU PRASAD PATNAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
354	WP(C)/0022011/2023	SAI ADARSH VS UNION OF INDIA	MITHUN DAS VS	// 0 //
355	WP(C)/0022012/2023	SIDDHARTHA SHANKAR MAHAPATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
356	WP(C)/0022013/2023	NAMITA MISHRA VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
357	WP(C)/0022014/2023	ASIM SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
358	WP(C)/0022015/2023	RANJU BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
359	WP(C)/0022016/2023	KRISHNA CHANDRA SETHI VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
360	WP(C)/0022017/2023	JOGENDRA BEHERA VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
361	WP(C)/0022018/2023	DURYADHAN MALLIKA VS THE TAHASILDAR, MAHAKALPARA	LAMBODAR PRADHAN VS	// 0 //
362	WP(C)/0022019/2023	NIRUPAMA PATASANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
363	WP(C)/0022020/2023	NIRANJAN ROUT	PRABODHA CHANDRA NAYAK	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0022021/2023	NARENDRA BARIK	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0022022/2023	PRASANTA KUMAR MOHANTY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0022023/2023	PADMANAV BARIK	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0022024/2023	CHANDRAMANI SWAIN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0022025/2023	BATAKRUSHNA BHOI @ DAS	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0022026/2023	BHAJAMAN BEHERA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0022027/2023	SURENDRANATH SWAIN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0022028/2023	MALAYA KUMAR MISHRA	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0022029/2023	MIR SAMIRUDDIN	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0022030/2023	PRASANNA KUMAR BAG	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0022031/2023	PURNA CHANDRA PRADHAN	KOUSIK ANANDA GURU	//
		VS	VS	0

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375	WP(C)/0022032/2023	BANK OF MAHARASHTRA, SAMBALPUR PALLABI SAMANTARAY VS STATE OF ODISHA	ADISHA MOHANTY VS	// // ()
376	WP(C)/0022033/2023	RUNU NAHAK VS STATE	SANTOSH KUMAR JENA VS	// ()
377	WP(C)/0022034/2023	PRAVAKAR DAS VS STATE OF ODISHA	JAYDEEP PAL VS	// ()
378	WP(C)/0022035/2023	SABITRI NAG VS STATE OF ODISHA	MILAN KAR VS	// ()
379	WP(C)/0022036/2023	ANIL PANDA VS DIPTIMAYEE PANDA	PRADIPTA VARMA VS	// ()
380	WPCRL/0000096/2023	RAJASHREE SAMANTARAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 ()
381	WPCRL/0000097/2023	SUKANTI BHOI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 ()
382	ABLAPL/0007475/2023	SAROJ GOPAL MOHANTY VS STATE OF ODISHA	ARABINDA SAHOO VS	KUAKHIA /16 /2023 ()
383	ABLAPL/0007476/2023	AJIT KUMAR SAHU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	GONDIA /295 /2022 ()
384	ABLAPL/0007477/2023	BINAPANI NAYAK @ BINA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /385 /2023 ()
385	ABLAPL/0007478/2023	SUSANTA PANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /517 /2023 ()

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386	ABLAPL/0007479/2023	DEBARAJ SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
387	ABLAPL/0007480/2023	SHUKRA SINGH @ SUKRA SINGH VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BHANJPUR /199 /2023 () //
388	ABLAPL/0007481/2023	SAMIR KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /115 /2023 () //
389	ABLAPL/0007482/2023	DHANANJAYA SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /386 /2023 () //
390	ABLAPL/0007483/2023	DIPAK DONGARI VS STATE OF ODISHA	TRILOCHAN NANDA VS	NAWAPARA /133 /2023 () //
391	ABLAPL/0007484/2023	KAMINI PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 () //
392	ABLAPL/0007485/2023	AKHAYA @ AKHAY KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	ASTARANGA /95 /2023 () //
393	ABLAPL/0007486/2023	PABITRA BISWAL VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KHALLIKOTE /265 /2023 () //
394	ABLAPL/0007487/2023	BIKRAMJIT JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /522 /2023 () //
395	ABLAPL/0007488/2023	PRAMODA KUMAR PANDA @ NILU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /95 /2023 () //
396	ABLAPL/0007489/2023	DINABANDHU BARAD VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BOLAGARH P.S. /161 /2023 () //
397	ABLAPL/0007490/2023	BINAPANI SAHOO	BHARAT BHUSAN ROUSTRAY	CRRI /56 /2022

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		VS	VS	()
398	ABLAPL/0007491/2023	STATE OF ODISHA OMPRAKASH PRADHAN	S.S.RAY (2)	// HEMGIR /193 /2023
		VS	VS	()
399	ABLAPL/0007492/2023	STATE OF ODISHA BANAMALI BEHERA	JAGAJIBAN PRADHAN	// NANDIPADA /158 /2023
		VS	VS	()
400	ABLAPL/0007493/2023	STATE OF ODISHA KEDARNATH BEHERA	SUBRAT KUMAR KAR	// CHANDAKA P.S. /221 /2023
		VS	VS	()
401	ABLAPL/0007494/2023	STATE OF ODISHA MONALISHA SANDHA	PRAVASHA PUJAREE PARIDA	// RAIRAKHOL /138 /2021
		VS	VS	()
402	ABLAPL/0007495/2023	STATE OF ODISHA CHINMAYEE PANDA @ MAHAPATRA	BIJAYA KUMAR RAGADA	// AIR FIELD P.S. /133 /2023
		VS	VS	()
403	ABLAPL/0007496/2023	STATE OF ODISHA SRIKANTA SAHOO @ CHAGALA	SHISHIR KUMAR ROUTRAY	// MANCHESWAR P.S. /169 /2023
		VS	VS	()
404	ABLAPL/0007497/2023	STATE OF ODISHA SUKANTA KUMAR SAHOO	DURGA PRASAD DHAL	// PATTAMUNDAI /290 /2023
		VS	VS	()
405	ABLAPL/0007498/2023	STATE OF ODISHA AMIT NAYAK	AKASH BHUYAN	// PATTAMUNDAI /343 /2023
		VS	VS	()
406	ABLAPL/0007499/2023	STATE OF ODISHA JANARDAN BARAD	JYOTIRMAYA SAHOO	// NAYAGARH /112 /2023
		VS	VS	()
407	ABLAPL/0007500/2023	STATE OF ODISHA DANIEL HARIJAN @ ROY	RAJIB LOCHAN PATTNAIK	// MALKANGIRI /274 /2022
		VS	VS	()
408	ABLAPL/0007501/2023	STATE OF ODISHA SIDHARTHA PANDA	SANTOSH CHANDRA ATABUDHI	// PAHALA /211 /2023
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	ABLAPL/0007502/2023	STATE OF ODISHA BIJAY BEHERA VS	PRAFULLA KUMAR BISWAL VS	// AUL /254 /2021 ()
410	ABLAPL/0007503/2023	STATE OF ODISHA MANOJ JETHY @ LITU VS	NIKUNJA KUMAR ROUT VS	// LALBAG /96 /2023 ()
411	ABLAPL/0007504/2023	STATE OF ODISHA MANAMOHAN BISWAL @ MITU VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /127 /2023 ()
412	ABLAPL/0007505/2023	STATE OF ODISHA BIJAY KUMAR SAHOO VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /333 /2023 ()
413	ABLAPL/0007506/2023	STATE OF ODISHA DIPTIRANJAN SAHOO @ TUNA VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /369 /2023 ()
414	ABLAPL/0007507/2023	STATE OF ODISHA MANU MAITY VS	PRAMODA KUMAR MISHRA VS	// MARINE PST TALCHUA /51 /2023 ()
415	ABLAPL/0007508/2023	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /461 /2023 ()
416	ABLAPL/0007509/2023	STATE OF ODISHA JITENDRA BHOI @ JITU VS	RABINDRA PRASAD PATNAIK VS	// BANTALA /339 /2021 ()
417	ABLAPL/0007510/2023	STATE OF ODISHA SANKLAPA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /461 /2023 ()
418	ABLAPL/0007511/2023	STATE OF ODISHA MOHAN PANGI VS	SAUMYA RANJAN PRADHAN VS	// / /0 ()
419	ABLAPL/0007512/2023	STATE OF ODISHA SUNIL NAYAK @ SUNIL NAIK @ CHICKEN VS	BIBHUTI BHUSAN BEHERA VS	// BALIMI /133 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :12/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0007513/2023	BISWAJIT MOHAPATRA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	KENDRAPARA SADAR /395 /2023 () //
421	ABLAPL/0007514/2023	AJHARUDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /156 /2023 () //
422	ABLAPL/0007515/2023	SOUMYA RANJAN KHUNTIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AIR FIELD P.S. /133 /2023 () //
423	ABLAPL/0007516/2023	SANTANU KUMAR MALLIK VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	CUTTACK VIGILANCE /10 /2023 () //
424	ABLAPL/0007517/2023	ASHOK KUMAR MOHARANA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /111 /2023 () //
425	ABLAPL/0007518/2023	KANHU CHARAN PATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /124 /2023 () //
426	ABLAPL/0007519/2023	CHANDRAMANI MAHUNTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /294 /2023 () //
427	ABLAPL/0007520/2023	RANJEET JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MADHUPATNA /219 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :12/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 CONTC(CP)/235/2018	BIRENDRA NARAYAN MOHANTY-MP	
2	52/2023 TRPCRL/109/2022	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
3	55/2023 WPC(OA)/2088/2000	GAGAN BEHARI DAS-MP	
4	117/2023 ITA/70/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
5	118/2023 ITA/70/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
6	119/2023 ITA/69/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
7	120/2023 ITA/69/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
8	128/2023 WPC(OAC)/1550/2015	K. CHANDRAMANI DORA-MP	M/S B.S. TRIPATHY
9	129/2023 WPC(OAC)/3078/2017	BALARAM SAHOO-MP	M/S J.K. LENKA
10	130/2023 WPC(OAC)/1049/2019	RUDRANARAYAN TRIPATHY-MP	M/S GAJENDRA K. KHILAR
11	198/2023 CMAPL/486/2023	SHIVADATTA TRIPATHY-MP	KALPANA NAYAK
12	199/2023 CMAPL/488/2023	COMMISSIONER,CENTRAL EXCISE, SERVICE TAX AND CUSTOMS MP	CHANDRA MOHANTY, SR.S.C.
13	200/2023 CMAPL/490/2023	BIJAY SWAIN-MP	KODANDA BHUYAN
14	228/2023 MATA/125/2023	SK. HAIDER ALI-MP	ASHOK KUMAR DASH
15	235/2023 CRLMP/830/2023	BEDAMATI BEHERA-MP	
16	256/2023 RPFAM/211/2023	G. KAMAL KUMAR-MP	GYANALOKA MOHANTY
17	257/2023 RPFAM/212/2023	VADAMUDDALA RAJA-MP	PRASANTA KUMAR NANDA
18	258/2023 RPFAM/212/2023	VADAMUDDALA RAJA-MP	PRASANTA KUMAR NANDA
19	264/2023 RVWPET/290/2023	SURENDRANATH PRAMANIK-MP	ADV.
20	492/2023 CRLREV/356/2023	SUVENDU SEKHAR MOHAPATRA-MP	DEBASIS SARANGI
21	493/2023 CRLREV/359/2023	BISWAJIT MAHANA-MP	ARJUNA CHARANA BEHERA
22	494/2023 CRLREV/360/2023	STATE OF ODISHA-MP	DILIP KUMAR MISHRA, A.G.A.
23	495/2023 CRLREV/360/2023	STATE OF ODISHA-MP	DILIP KUMAR MISHRA, A.G.A.
24	527/2023 FAO/193/2020	KAYA GOURESU-MP	
25	528/2023 FAO/77/2020	RINA @ RINARANI KHATUA-MP	
26	529/2023	STATE OF ODISHA-MP	

27	FAO/33/2019 530/2023	STATE OF ODISHA-MP	
28	FAO/34/2019 531/2023	STATE OF ODISHA-MP	
29	FAO/35/2019 532/2023	STATE OF ODISHA-MP	
30	FAO/36/2019 533/2023	STATE OF ODISHA-MP	
31	FAO/113/2020 534/2023	STATE OF ODISHA-MP	
32	FAO/112/2020 535/2023	STATE OF ODISHA-MP	A.G.A.
33	FAO/377/2019 536/2023	KIRAN KU.MOHAPATRA-MP	PRASANTA KUMAR MOHANTY
34	FAO/132/2020 537/2023	JATINDRA KU.DANDIA-MP	PRASANTA KUMAR MOHANTY
35	FAO/133/2020 538/2023	PRANATI DAS-MP	SAMEER KUMAR DAS
36	FAO/312/2023 686/2023	BISAYA PRADHAN-MP	
37	RSA/16/2015 687/2023	MEENA KUMARI MISHRA-MP	M/S.N.C.PATI
38	RSA/355/2003 688/2023	MEENA KUMARI MISHRA-MP	M/S.N.C.PATI
39	RSA/355/2003 689/2023	MEENA KUMARI MISHRA-MP	M/S.N.C.PATI
40	RSA/355/2003 690/2023	SUKANTI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
41	RSA/282/2023 691/2023	ATTO BIBI-MP	M/S.N.P.PARIJA, NARAYAN PRASAD PARIJA
42	RSA/218/2009 692/2023	ATTO BIBI-MP	M/S.N.P.PARIJA
43	RSA/218/2009 693/2023	ATTO BIBI-MP	M/S.N.P.PARIJA
44	RSA/218/2009 694/2023	GYANENDRANATH DAS-MP	M/S.RAMAKANT MOHANTY
45	RSA/213/2010 695/2023	GYANENDRANATH DAS-MP	M/S.RAMAKANT MOHANTY
46	RSA/213/2010 696/2023	GYANENDRANATH DAS-MP	M/S.RAMAKANT MOHANTY
47	RSA/213/2010 697/2023	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
48	RSA/214/2010 698/2023	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
49	RSA/214/2010 699/2023	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
50	RSA/214/2010 700/2023	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
51	RSA/215/2010 701/2023	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
52	RSA/215/2010 702/2023	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
53	RSA/215/2010 703/2023	GADADHAR ROUT-MP	CHANDRAKANTA NAYAK
54	RSA/292/2023 704/2023	MAHENDRA KU.BHOL-MP	M/S.BIBEKANANDA BHUYAN
55	RSA/384/2012 705/2023	MAHENDRA KU.BHOL-MP	M/S.BIBEKANANDA BHUYAN
56	RSA/384/2012 718/2023	SABITA CHHOTRAY-MP	BIPLABA P.B. BAHALI
57	CMP/759/2023 719/2023	LINGARAJ NAIK-MP	PRASANT KUMAR KHUNTIA
	CMP/760/2023		



58	720/2023 CMP/761/2023	TUKUNI PATRA-MP	DESHA RANJAN RATH
59	721/2023 CMP/762/2023	SRIKANTA KISHORE BAL-MP	MAMATA MISHRA
60	722/2023 CMP/444/2022	RAMESH CH.BEHERA-MP	AMIT PRASAD BOSE
61	948/2023 BLAPL/7735/2023	GOVINDA KIRSANI @ GOBINDA KRISANI-MP	PRASANTA KUMAR NANDA
62	949/2023 BLAPL/3421/2023	MANTU SAHOO-MP	PRAVAT KUMAR NAYAK
63	950/2023 BLAPL/7063/2023	PETU @ PRAFULLA MELLI-MP	
64	951/2023 BLAPL/2442/2023	SUBASH MEHER @ RAHUL-MP	SANGRAM KESHARI ROUT
65	952/2023 BLAPL/350/2023	SANKAR PARIDA-MP	SARAT KUMAR JENA
66	953/2023 BLAPL/2791/2022	SMRUTI RANJAN SAHOO @ RAMAN-MP	PRADEEP RANJAN MISHRA
67	954/2023 BLAPL/5093/2023	PANCHANAN NAYAK-MP	
68	955/2023 BLAPL/5455/2023	NITYANANDA MEHER@NITYA MEHER-MP	
69	1153/2023 MACA/644/2023	TAPAN@SANJAY KUMAR PRADHAN-MP	BISHNU BRATA SINGH
70	1154/2023 MACA/685/2023	NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
71	1155/2023 MACA/685/2023	NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
72	1156/2023 MACA/438/2021	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	
73	1157/2023 MACA/686/2023	SUBASH CHANDRA SAHU-MP	PRASANNA KUMAR MISHRA
74	1158/2023 MACA/686/2023	SUBASH CHANDRA SAHU-MP	PRASANNA KUMAR MISHRA
75	1295/2023 ABLAPL/3794/2023	SATYANANDA PRADHAN-MP	
76	1296/2023 ABLAPL/3795/2023	SUBHADRA PRADHAN-MP	
77	1297/2023 ABLAPL/12022/2018	ARUNA KUMAR NAYAK-MP	
78	1298/2023 ABLAPL/13007/2022	AULA SIWANI @ AHULA SHIVANI-MP	
79	1299/2023 ABLAPL/4996/2023	BITTU GHOSH-MP	
80	1300/2023 ABLAPL/6542/2020	NARASINGH @ NARASINGHA PADENTI-MP	
81	1301/2023 ABLAPL/6430/2020	CHINMAYA KUMAR SAHOO @ TITAN-MP	
82	1302/2023 ABLAPL/5362/2023	SK. GAFUR MAHAMMAD @ GAPHUR MAHAMMAD @ GAFUR MAHAMMAD-MP	
83	1598/2023 CRLA/757/2023	HIROD CHETTY-MP	HIMANSHU BHUSAN DASH
84	1599/2023 CRLA/757/2023	HIROD CHETTY-MP	HIMANSHU BHUSAN DASH
85	1600/2023 CRLA/757/2023	HIROD CHETTY-MP	HIMANSHU BHUSAN DASH
86	2127/2023 CRLMC/3003/2023	KAILASH PRADHAN-MP	BIPIN KUMAR NAYAK
87	2128/2023 CRLMC/2135/2021	DEBASISH MISHRA-MP	LALITENDU MISHRA
88	2129/2023 CRLMC/3004/2023	GANESH PRADHAN-MP	BIPIN KUMAR NAYAK
89	2130/2023	PRASAN KUMAR MOHANTY @ P.K.JENA-MP	APARESH BHOI

90	CRLMC/3005/2023 2131/2023	LAXMIDHAR SWAIN-MP	BHABANI SANKAR DAS
91	CRLMC/3006/2023 2132/2023	JASASWINI MOHAPATRA-MP	SATYA NARAYAN MISHRA 4
92	CRLMC/3007/2023 2133/2023	RANJIT KUMAR RATH-MP	DURLLABHA RANJAN MISHRA
93	CRLMC/3008/2023 2134/2023	NAGA VARUPUJAGANADHA RAO @ N.V.JAGANNATH RAO @ N.V. MOHANTY	
94	CRLMC/3009/2023 2135/2023	ANADI SWAIN-MP	BIBHU PRASAD MOHANTY
95	CRLMC/3010/2023 2136/2023	SHIV KUMAR KYAL-MP	PRATIK DASH
96	CRLMC/3013/2023 2137/2023	RANJULATA PRADHAN-MP	DIPTI RANJAN MOHAPATRA
97	CRLMC/3014/2023 2138/2023	RANJULATA PRADHAN-MP	DIPTI RANJAN MOHAPATRA
98	CRLMC/3014/2023 2139/2023	PRASANTA MANDANGI-MP	RAJIB RATH
99	CRLMC/3017/2023 2140/2023	AMIN SAHA @ SAYEED AMIN @ MUNA-MP	SK. KALIM UDDIN
100	CRLMC/3022/2023 2141/2023	DR. PRADEEP KUMAR RATH-MP	AMIT PRASAD BOSE
101	CRLMC/3028/2023 2142/2023	LAXMIDHAR PATRA-MP	BHOJARAJ SETH
102	CRLMC/3029/2023 4076/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
103	WA/1542/2023 4077/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
104	WA/1542/2023 4078/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
105	WA/1542/2023 4079/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
106	WA/1543/2023 4080/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
107	WA/1543/2023 4081/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
108	WA/1543/2023 4082/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
109	WA/1544/2023 4083/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
110	WA/1544/2023 4084/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
111	WA/1544/2023 4085/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
112	WA/1545/2023 4086/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
113	WA/1545/2023 4087/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
114	WA/1545/2023 4088/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
115	WA/1546/2023 4089/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
116	WA/1546/2023 4090/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
117	WA/1546/2023 4091/2023	SANJIB KUMAR KHANDAYATRAY-MP	
118	WA/373/2023 4092/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
119	WA/1547/2023 4093/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
120	WA/1547/2023 4094/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

121	4095/2023 WA/1548/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
122	4096/2023 WA/1548/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
123	4097/2023 WA/1548/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
124	4098/2023 WA/1549/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO,A.G.A
125	4099/2023 WA/1549/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO,A.G.A
126	4100/2023 WA/1549/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO,A.G.A
127	4101/2023 WA/1550/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
128	4102/2023 WA/1550/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
129	4103/2023 WA/1550/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
130	10384/2023 WP(C)/21841/2023	PROF (DR.) SANJIV MITTAL-MP	AMAR KUMAR MOHANTY
131	10385/2023 WP(C)/21843/2023	SUDHANSU SEKHAR PARIDA-MP	DIPANKAR ACHARYA
132	10386/2023 WP(C)/21847/2023	MRUTYUNJAY BISWAL-MP	BISHNU PRASAD PRADHAN
133	10387/2023 WP(C)/21849/2023	ASHOK KUMAR MAHAPATRA-MP	SUBHASREE MOHANTY
134	10388/2023 WP(C)/21850/2023	DILLIP KUMAR DALEI-MP	PRASANNA KUMAR SAHOO
135	10389/2023 WP(C)/21851/2023	JAI DURGA TRANSPORT, KHORDHA-MP	SUKANTA KUMAR DALAI
136	10390/2023 WP(C)/21855/2023	BIBHUTI BHUSAN MALLIK-MP	PRASANNA KUMAR SAHOO
137	10391/2023 WP(C)/21853/2023	PUNI MEHER-MP	BIBEKANANDA BHUYAN
138	10392/2023 WP(C)/21857/2023	KSHAMANIDHI SAMAL-MP	SOUMYA RANJAN MOHANTY
139	10393/2023 WP(C)/21854/2023	DHIRENDRA PAIKRAY-MP	PRAVASH CHANDRA JENA
140	10394/2023 WP(C)/21865/2023	M/S. AJAY INFRA AND CONSTRUCTION PVT. LTD., BOLANGLA	REABODHA CHANDRA NAYAK
141	10395/2023 WP(C)/21868/2023	HARIBANDHU PADHAN-MP	AMBIKA PRASAD RAY
142	10396/2023 WP(C)/21870/2023	M/S. AJAY INFRA AND CONSTRUCTION PVT. LTD., BOLANGLA	REABODHA CHANDRA NAYAK
143	10397/2023 WP(C)/21872/2023	BIKRAM MOHANTY-MP	BINAYA KUMAR MOHANTY
144	10398/2023 WP(C)/21874/2023	DASARATHA BARIK-MP	NIROD KUMAR SAHU
145	10399/2023 WP(C)/21875/2023	SAHADEV BEHERA-MP	PRASANTA KUMAR NANDA
146	10400/2023 WP(C)/21876/2023	BIKRAM KISHORE PANDA-MP	PRASANTA KUMAR NANDA
147	10401/2023 WP(C)/21878/2023	KUNJA BIHARI BARIK-MP	KESHAB CHANDRA KAR
148	10402/2023 WP(C)/21879/2023	SURESH KUMAR MALLICK-MP	ARIJEET MISHRA
149	10403/2023 WP(C)/19899/2023	SONALI PATTNAYAK-MP	
150	10404/2023 WP(C)/21893/2023	TIKESWAR MEHER-MP	ASHOK KUMAR MISRA
151	10405/2023 WP(C)/21902/2023	GURUNDIA LAMPCS, GURUNDIA-MP	BIRAJA PRASANNA DAS
152	10406/2023	ARABINDA NATH MITRA-MP	ASOK MOHANTY

153	WP(C)/21904/2023 10407/2023	JYOTIRMAYEE NATH-MP	PRAVAT KUMAR PANDA
154	WP(C)/21907/2023 10408/2023	M/S. LAXMI EXPORTS, VISAKHAPATNAM-MP	LALITENDU MISHRA
155	WP(C)/21906/2023 10410/2023	STHITAPRAGYA BASTIA-MP	SANDEEP PARIDA
156	WP(C)/21909/2023 10411/2023	KAILASH CHANDRA ROUT-MP	BISWABIHARI MOHANTY
157	WP(C)/16274/2023 10412/2023	ASHOK KUMAR SAHOO-MP	BISWABIHARI MOHANTY
158	WP(C)/16786/2023 10413/2023	RAMAKANTA ROUT-MP	BISWABIHARI MOHANTY
159	WP(C)/16596/2023 10414/2023	SARADA PRASAD PARIDA-MP	BISWABIHARI MOHANTY
160	WP(C)/16589/2023 10415/2023	GOLAK KUMAR PATTNAIK-MP	GYANENDRA CHANDRA SWAIN
161	WP(C)/21776/2023 10416/2023	ODISHA RAJYA BIDYUT SRAMIK KARMACHARI SANGHAN, BBSR-MP	RANJAN KUMAR BISWAL
162	WP(C)/21912/2023 10417/2023	RATAN KUMAR AGRAWAL-MP	SIBAPRASAD PATI
163	WP(C)/21919/2023 10418/2023	JUBARAJ SAHU-MP	JANGYA PRAKASH PARIDA
164	WP(C)/21922/2023 10419/2023	PRASANT KUMAR PATNAIK-MP	
165	WP(C)/14462/2023 10420/2023	SAILENDRA NATH MALLICK-MP	M/S.SUBHRANSU BH.MOHANTY
166	WP(C)/13325/2014 10421/2023	CHANCHALA BARIK-MP	JAYANTA KUMAR KHANDAYATRAY
167	WP(C)/21929/2023 10422/2023	ARAKHITA JENA-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
168	WP(C)/20484/2023 10423/2023	ANAND AGARWAL @ SINGHANIA-MP	DAYANANDA MOHAPATRA
169	WP(C)/21941/2023 10424/2023	SEK ABDUL MAJID-MP	ANUP NARAYAN MOHANTY
170	WP(C)/21947/2023 10425/2023	SK SAJID HOSSAIN-MP	ANUP NARAYAN MOHANTY
171	WP(C)/21949/2023 10426/2023	RUMA BEHERA-MP	BANSHIDHAR SATAPATHY
172	WP(C)/21950/2023 10427/2023	VEDANTA LTD., BBSR-MP	PRASHANTA KUMAR NAYAK
173	WP(C)/21287/2023 10428/2023	DR. ARCHANA KANUNGO-MP	KRISHNA CHANDRA SAHU
174	WP(C)/7280/2023 10429/2023	DR. AMRITA PRADHAN-MP	AVIJIT MISHRA
175	WP(C)/21956/2023 10430/2023	SARBANG DAS GOSWAMI-MP	PRAFULLA KUMAR RATH
176	WP(C)/30028/2022 10431/2023	BINAYA BHUSAN BIBHAR-MP	DIPTI RANJAN SWAIN
177	WP(C)/21966/2023 10432/2023	SUSHANT KUMAR-MP	SUBHASHISH DAS
178	WP(C)/4610/2023 10433/2023	M/S. PROTECTION MANUFACTURERS PVT. LTD., BBSR-MP	
179	WP(C)/25103/2022 10434/2023	SAROJA KUMAR SAHU-MP	DR. JITENDRA KUMAR LENKA
180	WP(C)/34637/2022 10435/2023	KALU CHARAN BARAL-MP	NISHIKANTA MISHRA
181	WP(C)/21976/2023 10436/2023	SATYA NARAYAN BEHERA-MP	SOUMYA DEV RAY
182	WP(C)/7430/2021 10437/2023	SANTANU KUMAR NAYAK-MP	
183	WP(C)/4766/2019 10438/2023	HRUSHI KESH SWAIN-MP	UPASANA BAL
	WP(C)/21986/2023		

184	10439/2023 WP(C)/4770/2019	KSHIRASINDHU SAHOO-MP	
185	10440/2023 WP(C)/21988/2023	PRAKASH KUMAR PANDA-MP	MANMAYA KUMAR DASH
186	10441/2023 WP(C)/21988/2023	PRAKASH KUMAR PANDA-MP	MANMAYA KUMAR DASH
187	10442/2023 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAİK-MP	SUDHANSHU SEKHAR PRATAP
188	10443/2023 WP(C)/21998/2023	PARBATI GOUDU @ DALEI-MP	PRAVASH CHANDRA JENA
189	10444/2023 WP(C)/22002/2023	SURENDRA PATRA-MP	PRAVASH CHANDRA JENA
190	10445/2023 WP(C)/22006/2023	RAMESH CHANDRA PANDA-MP	PRATIK DASH
191	10446/2023 WP(C)/22012/2023	SIDDHARTHA SHANKAR MAHAPATRA-MP	KAUSHIK SWAIN
192	10447/2023 WP(C)/22013/2023	NAMITA MISHRA-MP	SATYA PRAKASH NATH
193	10448/2023 WP(C)/22014/2023	ASIM SAHU-MP	KAUSHIK SWAIN
194	10449/2023 WP(C)/22015/2023	RANJU BARIK-MP	SUSANTA KUMAR BARAL
195	10450/2023 WP(C)/22016/2023	KRISHNA CHANDRA SETHI-MP	BHAWANI SANKAR PANIGRAHI
196	10451/2023 WP(C)/22019/2023	NIRUPAMA PATASANI-MP	SOUMYA RANJAN DAS
197	10452/2023 WP(C)/22023/2023	PADMANAV BARIK-MP	SUSANTA KUMAR BARAL
198	10453/2023 WP(C)/22030/2023	PRASANNA KUMAR BAG-MP	GOURI MOHAN RATH
199	10454/2023 WP(C)/22032/2023	PALLABI SAMANTARAY-MP	ADISHA MOHANTY
200	10455/2023 WP(C)/22033/2023	RUNU NAHAK-MP	SANTOSH KUMAR JENA
201	10456/2023 WP(C)/22035/2023	SABITRI NAG-MP	MILAN KAR